

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject:- Assignment of additional charge of Vacant Courts to other Courts.

ORDER

No: 1094

Dated: 03/12/2018

In the interest of administration, the additional charge of the vacant courts mentioned in Column No.2 is hereby assigned to the Courts shown in Column No. 3 of the table given herein below:-

S.No -1-	Name of the Vacant Courts. -2-	Name of Court to which the additional charge is assigned. -3-
1.	Additional District Judge (Bank Cases), Srinagar.	2 nd Additional District and Sessions Judge, Srinagar.
2.	Additional District & Sessions Judge Rajouri	Principal District & Sessions Judge, Rajouri
3.	Munsiff, Ganderbal.	Munsiff, Kangan
4.	Additional Special Mobile Magistrate/Munsiff, R.S Pura.	Munsiff, R.S Pura.
5.	Munsiff, Kupwara.	Munsiff, Sogam
6.	Munsiff, Ashmuqam.	Additional Special Mobile Magistrate/Munsiff, Phalgam.
7.	Munsiff, Pulwama.	Additional Special Mobile Magistrate/Munsiff, Awantipora.
8.	Additional Special Mobile Magistrate/Munsiff, Thannamandi.	District Mobile Magistrate (T), Rajouri
9.	Munsiff, Katra.	Munsiff, Reasi
10.	2 nd Additional Munsiff, Srinagar.	Addl Mobile Magistrate(T), Srinagar

11.	Munsiff, Handwara.	Additional Special Mobile Magistrate/Munsiff, Kralpora.
12.	Sub-Registrar, Jammu.	Addl Mobile Magistrate(T), Jammu
13.	Munsiff, Dooru.	DMM(T), Anantnag

The respective Principal District & Sessions Judges shall determine the number of days in a week that an officer has to hold the sitting in the court of which he is assigned the additional charge.

By order.

(Sanjay Dhar)
Registrar General

No: 46202-49/RS
Copy to:-

Dated: 03/12/2018

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K for information.
4. Principal District & Sessions Judge _____
..... for information and n/a.
5. CPC e-Courts High Court of J&K for uploading on the High Court Website.
6. Concerned Presiding Officers _____
7. Chief Accounts Officer, High Court of J&K.
8. Incharge Statistical Section, (Main Wing), Jammu.

.... for information and necessary action.

Registrar General